

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 94/2025

In

ORIGINAL APPLICATION NO. 261 OF 2023

IN THE MATTER OF:

Sonu Kumar

.....PETITIONER

VERSUS

State of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 10.07.2025)

Sonu Kumar

.....PETITIONER

VERSUS

1. Haryana State Pollution Control Board,
Through the Member Secretary,
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana
Email: hqhspcb@hspcb.org.in Respondent No. 1
2. Central Pollution Control Board,
Through the Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.epcb@nic.in Respondent No. 2
3. M/s. Nexa Chemicals Pvt. Ltd.,
VPO Sutana, Tehsil Madlauda, Panipat, Haryana-132103
Email: sahabdariya@gmail.com/ nexachemicals@gmail.com Respondent No. 3